

National Company Law Tribunal

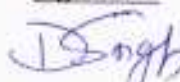

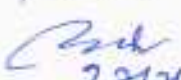
Allahabad Bench

CP NO 91/ALD/2016

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 27.02.2017

NAME OF THE COMPANY: Global Nonwovens Ltd & Jindal Polyfilms Ltd


SECTION OF THE COMPANIES ACT: U/S 391/394 of Companies Act, 1956

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Diptiman Singh	Advocate	Petitioner	
2.	Sunit Maheshwari	Authorized Representative	Petitioner	
3.	M. K. B. S. S. S.	OL AM &	RD & OL and	 27/2/17

Order dated 27.02.2017

CP No. 91/ALD/2016 Global Nonwovens Ltd & Jindal  
Polyfilms Ltd

Shri Diptiman Singh represented the company petitioner. The report of the Regional Director is submitted Shri Dharendra Kumar Proxy represents for the Official Liquidator present, he files affidavit of the RD. A copy thereof is served to the petitioner counsel. The case is fixed for hearing on 06.03.2017.

  
SH. H.P. CHATURVEDI (Judicial Member)